

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:259
ANSWERED ON:21.02.2006
FOREIGN NATIONALS ABSCONDING
Paraste Shri Dalpat Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of foreign nationals absconding even after the expiry of visa permit and not yet returned to their country of origin, nationality-wise;
- (b) the State-wise break-up of the visa permits issued to them; and
- (c) the details of the steps taken to trace illegal immigrants and deport them back to their country of origin?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a): A statement giving nationality-wise break up of such foreigners who were found to be overstaying after expiry of their visas as on 31st December 2004 is annexed.

(b): Visas are given by Indian Missions/ Posts abroad for entry into the country and there is no provision to grant such visa State-wise.

(c): The powers under Section 3 (2) (c) of the Foreigners Act, 1946 to detect and deport foreign nationals staying in India illegally has been delegated to the State Governments and Union Territory Administrations. Besides, instructions are issued to States/ UTs from time to time to launch special drives to detect and deport foreigners staying illegally in the country.

Annexure

STATEMENT GIVEN IN REPLY TO LOK SABHA QUESTION NO. 259 FOR 21-02-2006 BY SHRI DALPAT SINGH PARSTE, M.P.-
"FOREIGN NATIONALS ABSCONDING"

Country 2004

| | |
|--------------------------|-------|
| Afghanistan | 12592 |
| Algeria | 02 |
| Antigua & Barbuda | 00 |
| Argentina | 07 |
| Armenia | 01 |
| Australia | 142 |
| Austria | 09 |
| Azerbaijan | 02 |
| Bahrain | 07 |
| Bangladesh | 35718 |
| Belarus | 04 |
| Belgium | 06 |
| Bolivia | 02 |
| Bosnia & Herzegovina | 00 |
| Brazil | 15 |
| British Overseas Citizen | 01 |
| British Protectorate | 01 |
| British Solomon Island | 00 |
| Brunei | 01 |
| Bulgaria | 04 |
| Cambodia | 09 |
| Cameroon | 05 |
| Canada | 204 |
| Central African Rep | 00 |
| Chad | 00 |
| Chile | 02 |
| China | 106 |
| China (Taiwan) | 12 |
| Colombia | 06 |
| Costa Rica | 01 |

Croatia 09
Cuba 03
Czech 04
Denmark 12
Djibouti 17
Dominican Rep. 01
Ecuador 01
Egypt 11

Country 2004

Eritrea 09
Estonia 02
Ethiopia 36
Fiji 10
Finland 25
France 79
Georgia 01
Germany 269
Ghana 07
Greece 01
Grenada 01
Guatemala 01
Guinea 01
Guyana 01
Haiti 00
Hong Kong 00
Hungary 11
Indonesia 62
Iran 203
Iraq 16
Ireland 15
Israel 22
Italy 29
Ivory Coast 03
Jamaica 00
Japan 381
Jordan 65
Kazakhstan 21
Kenya 152
Korea South 513
Kuwait 07
Kyrgyzstan 01
Laos 05
Latvia 02
Lebanon 14
Lesotho 02
Liberia 07

Libya 00

Lithuania 00

Lithuania 00

Luxemburg 03

Madagascar 02

Country 2004

Malawi 02

Malaysia 281

Maldives 47

Mali 00

Malta 06

Mauritius 86

Mexico 05

Moldova 00

Mongolia 19

Morocco 10

Mozambique 02

Myanmar 113

Namibia 13

Netherlands 18

New Zealand 59

Nigeria 74

Norway 80

Oman 62

Pakistan 8287

Palestine 08

Panama 00

Papua New Guinea 00

Paraguay 00

Peru 00

Philippines 119

Poland 15

Portugal 07

Qatar 05

Romania 05

Russia 118

Rwanda 27

Saudi Arabia 19

Senegal 02

Seychelles 08

Sierra Leone 00

Singapore 122

Slovak Rep 03

Slovenia 02

Somalia 97

South Africa 68

Spain 35

Sri Lanka 321

Country 2004

St. Lucia 02

Stateless 21

Stateless-Malaysia 06

Stateless-Singapore 03

Stateless-Tibet 78

Sudan 105

Swaziland 00

Sweden 113

Switzerland 50

Syria 24

Tajikistan 12

Tanzania 43

Thailand 95

Tonga 01

Trinidad & Tobago 06

Tunisia 01

Turkey 06

Turkmenistan 01

U.A.E 09

U.K 390

U.S.A 716

Uganda 52

Ukraine 28

Uruguay 00

Uzbekistan 16

Venezuela 05

Vietnam 41

Yemen 109

Yugoslavia 07

Zaire 07

Zambia 05

Zimbabwe 04

Others 02

Total 62998